

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF SYNTAX TRADING & AGENCY  
PRIVATE LIMITED**

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	Syntax Trading & Agency Private Limited
2.	Date of incorporation of corporate debtor	04 November 2016
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909MH2016PTC287425
5.	Address of the registered office and principal office (if any) of corporate debtor	Shop No. 28, 1st Floor, Krishna Arcade, Yashwant Shrusti Khaira, Boisar Boisar Palghar Thane MH 401501 IN
6.	Insolvency commencement date in respect of corporate debtor	09 June 2023
7.	Estimated date of closure of insolvency resolution process	06 December 2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Avil Menezes Registration No. IBBI/IPA-001/IPP00017/2016-2017/10041
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 106, 1st Floor, Kanakia Atrium 2, Cross Road 'A', Chakala MIDC, Andheri (East), Mumbai 400093 Email: avil@caavil.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 106, 1st Floor, Kanakia Atrium 2, Cross Road 'A', Chakala MIDC, Andheri (East), Mumbai 400093 Email: irp.syntaxtrading@gmail.com
11.	Last date for submission of claims	26 June 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Nil
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	<a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a>

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Syntax Trading & Agency Private Limited on 09 June 2023.

The creditors of the Syntax Trading & Agency Private Limited, are hereby called upon to submit their claims with proof on or before 26 June 2023 from the appointment of the interim

resolution professional to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 13<sup>th</sup> June 2023

Place: Mumbai

Sd/-

Avil Menezes

Interim Resolution Professional

Registration No. IBBI/IPA-001/IP-P00017/2016-2017/10041

Authorization For Assignment valid till 08<sup>th</sup> December 2023